

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-02-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : TCP/76/2016

NAME OF THE PETITIONER : S Pathmakumar

NAME OF THE RESPONDENT(S) : P K Enterprises Pvt Ltd & 2 Ors

UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

None appears for the Petitioner. Ld. Counsel Mr. S. Aravindan appears for R3.

As the Petitioner did not appear during the last hearing as well as current hearing, it is presumed that he is not interested in pursuing the case.

Therefore TCP/76/2016 is dismissed for non-prosecution.

**-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)**

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**

Phk